



11 & 12#

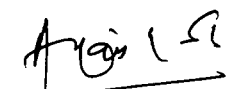
% 10.12.2010

Present: Mr Manu K. Giri, Advocate for the appellant.

+ ITA 1048/2010 & ITA 1050/2010**(common orders)**

The question of law proposed in these appeals is identical to the question which was raised in ITA 906/2008 pertaining to this very assessee. That appeal was decided alongwith other batch matters on 29th November, 2010 with lead case ITA 267/2008. The question of law is decided against the assessee.

Following that decision, these appeals are dismissed.


A.K. SIKRI, J.

INDERMEET KAUR, J.**DECEMBER 10, 2010**

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